

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (d) During the last three years *i.e.* 2007-08 to 2009-10 and the current year upto December, 2010, total number of established cases of irregularities in the country at Retail Outlets is 71 of which 9 Retail Outlets have been terminated. During the same period total number of established case of irregularities in the country at LPG distributorships is 5402 of which 159 distributorships have been terminated. State-wise details of established cases of irregularities and action taken against Retail Outlet and LPG distributorship are available with the Director (Marketing) of respective Oil Marketing Companies (OMCs).

(e) and (f) In order to prevent adulteration, Government has taken several initiatives such as automation of retail outlets and monitoring of tank trucks transporting petrol/diesel through Global Positioning System (GPS) based Vehicle Tracking System (VTS). Further, Marketing Discipline Guidelines (MDG) approved by the Government prescribes termination of a retail outlet in proven cases of adulteration.

In order to stop blackmarketing/diversion of domestic LPG cylinders, the Government has enacted "Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000" (Control Order) under the Essential Commodities Act, 1955 and also formulated "Marketing Discipline Guidelines, 2001" (MDG) which provides for penal action against LPG distributors indulging in diversion/blackmarketing of LPG.

Ministry of Petroleum and Natural Gas has signed a Memorandum of Understanding (MOU) with Unique Identification Authority of India (UIDAI) to partner in the Project related to distribution of PDS Kerosene and domestic Liquefied Petroleum Gas (LPG) based on Biometric identification.

Further, Government has constituted a Task Force in February, 2011 under the Chairmanship of Shri Nandan Nilekani, Chairman, UIDAI to recommend means for direct transfer of subsidies on PDS Kerosene and domestic LPG to the intended beneficiaries using the UID platform.

Involvement of Chinese firms in laying of TAPI gas pipelines

2147. DR. T. SUBBARAMI REDDY:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has objected to any Chinese firm or consortium being given contracts relating to the building of the Turkmenistan-Afghanistan-Pakistan- India (TAPI) gas pipeline;

(b) if so, whether the Asian Development Bank which has provided finance for the project has indicated involvement of Chinese firms in view of their experience in laying pipelines; and

(c) if so, the reaction of Government on the involvement of Chinese firms in the proposed sensitive gas pipeline project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) No, Sir. It has been decided that selection of the Consortium for the finance, design and construction of the Project would be made on the basis of competitive solicitation.

(c) Does not arise in view of (a) and (b) above.

Processing of crude oil

‡2148. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the processing of crude oil yields petroleum products such as diesel, petrol, kerosene, etc. in the country;

(b) if so, the percentage of products this method yield to meet the consumption requirement in the country; and

(c) whether it is also a fact that the consumer sale price of these products (diesel, petrol, kerosene etc.) is fixed on the basis of import-export prices of these products in the country instead of fixing the price on the basis of production cost?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) Details of production of petroleum products from crude oil including gas fractionators *vis-a-vis* consumption during the last three years are as under:—

	(MMT)		
	2008-09	2009-10	2010-11 (April-December, 2010)*
Total consumption of petroleum products	133.6	138.2	105.3
Total production of petroleum products	157.5	185.0	145.2

*Provisional

‡Original notice of the question was received in Hindi.